

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 14 OF 2020

Samarendra Chand & Ors

..... Petitioners

V e r s u s

Assistant Engineer & Ors.

..... Respondents

Mr. L. Raghunandan, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocate for the Respondents.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 16th June, 2020

P.C.

Heard the learned Counsel for the parties.

2. In case all the respondents are served, they are at liberty to file their replies within a period of four weeks from today.

3. Now that electricity connection has already been restored to the petitioner, this matter can be taken up in the regular course.

M. S. JAWALKAR

M. S. SONAK, J.

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